GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA STARRED QUESTION NO. 478 ANSWERED ON 3RD APRIL, 2025

CONSTRUCTION OF AMRITSAR-JAMNAGAR EXPRESSWAY

†*478. SHRI UMMEDA RAM BENIWAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the quality of the road constructed under the Amritsar-Jamnagar Expressway passing through Rajasthan under the Bharatmala Project is very poor due to which the road has sunk at many places and has become uneven and full of potholes and if so, the details thereof;
- (b) the persons/authorities responsible for the same;
- (c) whether the Government has investigated the causes of road accidents occurring on the said route, if so, the details of the technical flaws responsible for road accidents and the corrective measures taken in this regard so far;
- (d) the budgetary expenditure incurred on this road, category-wise; and
- (e) the number of landholders compensated for acquisition of land for road construction under this entire project along with the prescribed rate and standards applied for the compensation, State and district-wise?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 478 ANSWERED ON 3RD APRIL, 2025 ASKED BY SHRI UMMEDA RAM BENIWAL REGARDING 'CONSTRUCTION OF AMRITSAR-JAMNAGAR EXPRESSWAY'.

- (a) and (b) The stretch of Amritsar-Jamnagar Economic corridor in the state of Rajasthan under Bharatmala Pariyojana has been constructed as per prescribed standards & specifications and relevant Indian Road Congress (IRC) codes. After opening of traffic and monsoon in year 2023, distress was observed at certain locations. To explore the permanent remedial measures, the pavement has been investigated through domain experts from IIT Kharagpur. The stretches/locations where distress occurred have been rectified as per the recommendation of domain experts by the Contractor at their own cost as per the maintenance obligations under Defect Liability Period (DLP) of 5 years as envisaged in contract agreement.
- (c) The geometric design of the entire highway was reviewed and found strictly as per IRC guideline. All the junctions and grade separated structures are also strictly as per the norms of the IRC and safe for design speed of 100 km/h.

The accidents on the corridor were also investigated and generally it is observed that accidents are taking place for several reasons including due to fatigue and restlessness of the driver due to long working hours.

- (d) The total project cost of Amritsar-Jamnagar Economic corridor in the State of Rajasthan is Rs. 15797.71 crore including land acquisition and construction cost.
- (e) The details of landholders is under:

State	District	Nos. of Landholders	Compensation Amount (in in Rs in crore)
Haryana	Dabawali	201	38.25
Rajasthan	Hanumangarh	1601	250.80
	Sri Ganganagar	688	23.10
	Bikaner	10677	138.55
	Jodhpur	4864	165.27
	Barmer	2841	107.65
	Jalore	2616	185.47

Compensation has been determined under the provisions of National Highways Act, 1956 read with the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act, 2013 and factors based on State Government Notification dated 14.06.2016.
